

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.205
CP(IB)/48(AHM)2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Suwarna Buildcon Pvt Ltd.

.....Applicant

Vs.

Sadbhav Engineering Limited

.....Respondent

Order delivered on: 01/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jaimin Dave, Adv.

For the Respondent : Mr. Navin Pahwa, Sr. Adv. a.w Mr. Ravi Pahwa, Adv.

ORDER

Ld. Counsel for applicant seeks adjournment to file rejoinder. Directed to file within 15 days with copy to other side. List for further consideration on 19.06.2024.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)